

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/13/2017  
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Saivihan	Counsel Mr Respondent	Sai Vil

**ORDER**

Counsels for both the parties are present and submitted that the matter is pending before the NCLAT and prayed for adjournment. At request, matter is adjourned. Put up on 13.11.2017 at 10.30 A.M.

- Sd -  
MEMBER (TECHNICAL)  
ghk

- Sd -  
MEMBER (JUDICIAL)